

<b>Nomination of cases by Hon'ble The Chief Justice on 12/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 44573/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 12/08/2015
2	Spl. A. - 543/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 12/08/2015
3	Writ C – 44810/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 12/08/2015
4	Writ C – 44697/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 12/08/2015
5	Writ C – 44812/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 12/08/2015
6	Writ C – 44321/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 12/08/2015
7	W. P. - 54745/2014 ( Modification Application )	Hon. Dilip Gupta, J.	Writ A-II Section on 13/08/2015
<b>Bench Comprising</b>			
8	Crl. W. P. - 24658/2014 ( Time Extension Application )	Hon. Arun Tandon, J. and Hon. Manoj Kumar Gupta, J.	Writ C-II Section on 13/08/2015
9	Crl. A. - 1275/2013	Hon. Arun Tandon, J. and Hon. M. C. Tripathi, J.	Crl. A. Section on 13/08/2015
10	W. P. - 11142/2014	Hon. A. P. Sahi, J. and Hon. Arvind Kumar Mishra, J.	Writ A-II Section on 13/08/2015
11	W. P. - 45941/2013	Hon. A. P. Sahi, J. and Hon. Arvind Kumar Mishra, J.	Writ A-II Section on 13/08/2015
<b>Hon....., J.</b>			
12	A227 – 4149/2015	Hon. Suneet Kumar, J.	Listing Section on 12/08/2015
13	W. P. - 44887/2015	Hon. Manoj Kumar Gupta, J.	Listing Section on 12/08/2015
14	Bail – 26501/2015 with Bail – 24638/2014 with Bail – 24299/2013 with Bail – 33161/2012 with Bail – 20638/2013	Hon. Bharat Bhushan, J.	Listing Section on 12/08/2015

15	W. P. - 44755/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 12/08/2015
16	Bail – 28274/2015 with Bail – 21442/2015	Hon. Sudhir Agarwal, J.	Computer Fresh Section on 13/08/2015
17	Bail – 37665/2014	Hon. Om Prakash, J.	Bail Section on 13/08/2015
18	Bail – 16302/2015 with Bail – 38321/2014	Hon. A. K. Tripathi, J.	Bail Section on 13/08/2015
19	Bail – 12974/2015	Hon. Shashi Kant, J.	Bail Section on 13/08/2015
20	Bail – 22459/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13/08/2015
21	W. P. - 39466/2014 with W. P. - 28686/2014	Hon. Sudhir Agarwal, J.	Writ A-II Section on 13/08/2015
<b>Appropriate Court dealing with such matters</b>			
22	Bail – 15115/2015 with Bail – 42136/2014	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
23	Bail – 15720/2015 with Bail – 43455/2014	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
24	Bail – 17681/2015 with Bail – 5766/2015	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
25	Bail – 23987/2015 with Bail – 18217/2015	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
26	Bail – 31564/2014 with Bail – 34320/2013	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
27	Bail – 27134/2015 with Bail – 115/2015	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
28	Bail – 16722/2015 with Bail – 41707/2014	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
29	Bail – 9840/2015 with Bail – 39209/2013	Appropriate Court dealing with such matters	Bail Section on 13/08/2015
30	Bail – 18559/2015 with Bail – 18845/2014	Appropriate Court dealing with such matters	Bail Section on 13/08/2015

<b>31</b>	<b>CrI. M. A. - 10887/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>U/S 482 Section on 13/08/2015</b>
<b>32</b>	<b>CrI. A. - 3337/2009</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. A. Section on 13/08/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING )  
13/08/2015